NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	Hearing	433(e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

4. V. PRAKASH for Petitioner

YK. N. SHARMA

9449258261 Counsel for petitioner is present. He has filed one memo stating that R-6 is one of the Directors of R-1 company and hence, notice may be sent to R-1 so that if notice is served on RIP, it is deemed to have been served contR-6 also. Counsel for other respondents reported that R-6 has retired as Director and he will file objections to the memo. Counsel for petitioner is further directed to comply the relevant provisions of I&B Code.

For filing objections in the main petition as well on the memo, list it on 18.07.2017.

MEMBER (J)

MEMBER (T)